


**THE GAUHATI HIGH COURT**  
**(THE HIGH COURT OF ASSAM; NAGALAND; MIZORAM AND ARNACHAL PRADESH)**

**ORDER**

*Dated, Guwahati the 15<sup>th</sup> April, 2020*

A mobile application under the nomenclature "Aarogya Setu" has been developed by the Government of India to connect the people of India with essential health services for the purpose of fighting collectively against the COVID-19 Corona Virus outbreak, which is aimed at augmenting the initiatives of the Health Department of the Government of India in informing the risks, best practices and necessary advisories pertaining to containment of COVID-19 to the users of the application. Additionally, it also aids in contact tracing and curbing the spread of COVID-19.

All the officers/staff of the Gauhati High Court in the Principal Seat and all the outlying Benches as well as all the subordinate Courts within the jurisdiction of the Gauhati High Court are requested to download, install and use the said mobile application to avail the benefits and advantages of the same.

  
15/4/2020  
**REGISTRAR GENERAL**

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All concerned